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Title: The Minister of Tribal Affairs made a statement regarding status of implementation of the recommendations contained in the 17th Report of Standing Committee on Social Justice and Empowerment on Demands for Grants (2006-07), pertaining to the Ministry of Tribal Affairs.

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): Sir, I beg to lay this statement on the status of implementation of recommendations contained in the Seventeenth Report of the Standing Committee on Social Justice & Empowerment (2005-06) on Demands for Grants (2006-07) relating to the Ministry of Tribal Affairs, on the direction of the hon. Speaker, Lok Sabha, in pursuance of the Direction 73 A of the Directions by hon. Speaker, Lok Sabha.

The Standing Committee on Social Justice & Empowerment (14th Lok Sabha) examined the demands for grants of the Ministry of Tribal Affairs for the year 2006-07 and presented their Twenty Second Report in this regard on 18.12.2006. It contained Action Taken by the Government on the recommendations/observations of the Standing Committee on Social Justice & Empowerment on Demands for Grants - 2006-07 of the Ministry of Tribal Affairs.

The Report contained 22 recommendations. The present status of implementation of all the 22 recommendations made by the Committee is indicated in the Annexure, which is laid on the Table of the House.

* Laid on the Table and also placed in Library. See No. LT 7299/2007.

12.03 Â¼ hrs.